

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 103**

**CP (CAA) No. 74/Chd/Hry/2022**  
**(2<sup>nd</sup> Motion)**

**IN THE MATTER OF:**

**Dynamic Drilling & Offshore Services ...**  
**Private Limited**

**Petitioner Company**

**Under Section: 230-232, CA 2013**

**Order delivered on 19.07.2024**

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member (Technical)-on the medical grounds, the present matter is re-notified to 02.08.2024.

Sd/-  
**Court Officer**